

was considered by the Government of India. According to the existing scheme of financing the relief expenditure, an additional amount of Rs. 61.16 crores was released by the Government of India as advance payment of Central contribution to State Calamity Relief Fund (CRF) in addition to an amount of Rs. 86.00 crores available in the State CRF during 1990-91, to enable the State Government to provide relief to various sectors including handloom weavers affected by the cyclone of May, 1990.

(c) Execution of relief operations in the wake of natural calamities is the responsibility of the State Government. It is for the State Government of Andhra Pradesh to execute the proposal for various sectors including rehabilitation of handloom weavers.

Functioning of public grievances cell of the Delhi Development Authority

*192. SHRI KRISHNA KUMAR BIRLA:

SHRI HARVENDRA SINGH HANSPAL:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Delhi Development Authority has streamlined the functioning of its public grievances cell;

(b) if so, the details thereof;

(c) the number of complaints received by the public grievances cell during the last one year and how many complaints out of them have been attended to so far; and

(d) the steps taken by Government to effectively deal with the complaints in the said cell of the Delhi Development Authority?

THE MINISTER OF URBAN DEVELOPMENT (SMT. SHEILA KAUL):

(a) to (d) A statement is laid on the Table of the Sabha.

Statement

(a) Yes, Sir.

(b) The Public Grievances Cell has been placed under a senior officer who reports directly to Vice-Chairman, DDA. This officer has been given authority to monitor and coordinate all materials relating to disposal of grievances and complaints from the public received by various Departments. A system has also been drawn up to ensure that all complaints are registered, processed and disposed of within a specified time frame.

(c) During the year from 1.4.90 to 31.3.91, 2400 complaints were received by the Grievances Cell. Out of these 1600 complains have been attended to.

(d) The recent posting of a senior officer of the rank of Joint Secretary to the Government of India as in-charge of Public Grievances Cell is expected to help in dealing effectively with the grievances of the public. A number of procedures in DDA have also been revamped and streamlined to curtail the delays and to introduce greater transparency in the operations of DDA. Work done in the Cell is also being monitored periodically to devise further measures for the redressal of grievances.

खाद्यान्नों की भारी मात्रा में उपज

*193. सरदार जगजीत सिंह अरोड़ा :

डा० जिनेन्द्र कुमार जैन :

क्या कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि पिछले कुछ वर्षों के दौरान देश में खाद्यान्नों की भरपूर उपज हुई है ;

(ख) क्या यह भी सच है कि "खाद्यान्नों की भरपूर उपज को देखते हुए" सरकार खाद्यान्नों का निर्यात करने का विचार कर रही है और यदि हां, तो इस वर्ष कितना खाद्यान्न निर्यात करने का प्रस्ताव हैं ; और